

DIVISION BENCH  
COURT - II

**S-10**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/122(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

IN THE MATTER OF	VISEN INDUSTRIES LIMITED VS PEEKAY AGENCIES PVT LTD
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Sayak Ranjan Ganguly, Adv. ] For the Operational Creditor

Ms. Indrani Majumdar, Adv. ]

Ms. Shreya Chaudhury, Adv. ] For the Corporate Debtor

**ORDER**

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Corporate Debtor present.
2. Learned Counsel appearing on behalf of the Corporate Debtor has accept notice.
3. Learned Counsel appearing on behalf of the Operational Creditor submits that hard copy of this application be provided in course of the day.
4. List this matter on **3<sup>rd</sup> July, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**